IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 11.03.2003

CP No.86/2002 (OA No.135/2001)

Hari Ram Gupta s/o Shri Nanak Ram r/o E-8, Madhuban Colony, Jaipur presently working as Sr. TOA (P) in the office of the SDE, Sanganeri Gate, Jaipur.

.. Applicant

VERSUS

- 1. Shri Vinod Vaish, Secretary to the Govt. of India, Department of Telecom, Sanchar Bhawan, New Delhi.
- 2. Shri R.N.Bhardwaj, Chief General Manager, Telecom, Rajasthan Circle, Jaipur.
- 3. Shri Arun Kumar, Principal General Manager, Telecom, District Jaipur.

.. Respondent-Contemners

Mr. P.N.Jati - counsel for the applicant

Mr. B.N.Sandu - counsel for respondent-contemner

CORAM:

Hon'ble Mr. M.L.Chauhan, Member (Administrative)
Hon'ble Mr. M.L.Chauhan, Member (Judicial)

ORDER (ORAL)

This Contempt Petition has been filed for the alleged wilful disobedience of the order dated 31.5.02 passed in OA No.135/2001.

The learned counsel for the respondents submits that he will be filing reply to the Contempt Petition during the course of the day and he has already given a copy to the applicant. Let the reply be taken on record. On the prayer of both the parties, the case was taken up today. During the course of arguments, the learned counsel for the respondent-contemners submitted that the order of

1

the Tribunal has been fully complied with. The learned counsel for the applicant submits that since the order of the Tribunal has been complied with, he does not want to proceed further in the matter. This Contempt Petition is, therefore, dismissed. Noticees are discharged.

(M.L.CHAUHAN)

Member (J)

(H.O.GUPTA)

Member (A)